

**Central Administrative Tribunal
Principal Bench**

OA No.866/2019

New Delhi, this the 18th day of March, 2019

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Sh. Biswarup Paul
Aged 52 years,
S/o Late Amal Kanti Paul
R/o L-73, Madhav Nagar,
Jhansi Road, Gwalior
MP 474002
Working as Hindi Officer,
Group 'B',
At office of the Principal Accountant General
A/E-I, MP, Lekha Bhawan, Jhansi Road,
Gwalior (MP)-474002.Applicant.

(By Advocate : Shri R. N. Mishra)

Vs.

1. Union of India
Through CAG of India
9, Deen Dayal Upadhyaya Marg,
New Delhi 110 124.
2. Principal Accountant General
Office of the Principal Accountant General (A/E)-I,
MP, Lekha Bhawan, Jhansi Road,
Gwalior (MP)-474002.
3. Dy Accountant General
(Works Accounts)
Office of the Principal Accountant General
(A/E)-I, MP 53, Area Hills, Hoshangabad Road,
Bhopal (MP)-462011. ... Respondents.

: ORDER (ORAL) :**Justice L. Narasimha Reddy, Chairman:**

The applicant was working as Hindi Translator in the office of Principal Accountant General, Hoshangabad, MP. Through an order dated 28.05.2018, he has been promoted to the post of Hindi Officer. Shortly thereafter, he was transferred to Gwalior in the same post. This OA is filed challenging the order dated 22.06.2018.

2. According to the applicant, he is in the local cadre and the post was not transferrable. Secondly, he contends that the Hindi officer at Bhopal is required to discharge the duties referable to Gwalior office also, and there was no basis for transferring him to Gwalior.

3. We heard Shri R. N. Mishra, learned counsel for the applicant at the stage of admission.

4. The applicant was promoted to the post of Hindi Officer and thereafter he was transferred to the office at Gwalior. He does not dispute the fact that there exists a vacancy of the post of Hindi Officer at Gwalior. Though the applicant made an attempt to draw comparison with some officers transferred on 28.05.2018 to different places, it is totally misplaced. Five officers who were transferred on 28.05.2018 are senior Translators. They are transferred as

such, from one place to another, and no promotion was involved therein. In the case of the applicant, he was promoted. The applicant has assumed the charge at Gwalior several months back. Though, it is urged that the authority who issued the order of transfer is not competent, we do not find any substance in it.

5. The OA is accordingly dismissed. There shall be no order as to costs.

(Mohd. Jamshed)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

/pj/